

Agra Canal, Lower Ganga Canal and Parallel Lower Ganga Canal. The districts of Meerut, Bijnore, Aligarh, Mathura, Agra, Muzaffarnagar, Etawah, Manipuri, Etah and Farukhabad would be benefitted but the district-wise areas proposed to be irrigated have not been finalised by the State Government.

12.00 hrs.

[*Translation*]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, the elections to Metropolitan Council and Municipal Corporation in Delhi were held on 5th Feb, 1983. Just before four days of the completion of their tenure the Central Government appointed the Sarkaria Commission on 24th December, 1987 for recommending a new set up for Delhi and thereafter postponed the election in Delhi. Now, the Sarkaria Commission Report has also come. This issue was raised several times in the Ninth Lok Sabha also. The then Prime Minister and the hon. Home Minister gave several assurances that the statehood Bill for Delhi would be moved in this house any time but to no avail. The Delhiites got nothing beyond assurances and announcements. Today, a demand for holding elections in Punjab is renting the air but nobody is prepared to assure for the elections in Delhi although eight years have lapsed ever since the elections were held here. Today, there is no elected body in Delhi which could be answerable to the people. Here is the rule of bureaucracy which formulates and announces one sided policies. The people of Delhi run from pillar to post even for small matters. The Home Minister must make a statement about the elections in Delhi.

Some days ago a delegation of all the M.Ps from Delhi led by Mr. L.K. Advani,

called on the hon. Prime Minister said that a decision to this effect would be made known to all concerned very soon. I wanted to say just because last date of filing nominations in pursuance of the notification of elections in Delhi Municipal Corporation, issued on 3rd or 4th September, was going to expire. One more notification will have to be issued for this. The hon. Home Minister is present here. The people of Delhi are very distressed today. Let the question of giving statehood to Delhi or deciding its future set up be taken up later, but the Delhiites should not be deprived of their democratic rights. Elections should be held so that these rights could be restored. (*Interruptions*)

SHRI ATAL BIHARI VAJPAYEE (Lucknow): Mr. Speaker, Sir, there is a constant demand for a legislative assembly for Delhi. The Congress party had also made a promise to this effect in its election manifesto. Other parties are also in agreement with this demand. But not to speak of providing statehood to Delhi, even elections to its Corporation and Metropolitan Council are not being held. Even there has been a drastic cut in the existing facilities for Delhiites. Elections for Delhi must be held soon. All the institutions here must have elected bodies. These bodies must be run by the representatives of the people only. The complex problems of Delhi should be solved. The hon. Home Minister is taking much interest in respect of U.P. He should also take interest in respect of Delhi. (*Interruptions*)

[*English*]

MR. SPEAKER: Only what Shri Ayub Khan says goes on record. (*Interruptions*) \*

[*Translation*]

SHRI AYUB KHAN (Jhunjhunu): I have been given to understand that some people